

**Company:** Sol Infotech Pvt. Ltd.

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## (2020) 11 NCLAT CK 0035

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (At) No. 127 Of 2020

Registrar Of Companies

**APPELLANT** 

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Goouksheer Farm Fresh Pvt. Ltd.

**RESPONDENT** 

Date of Decision: Nov. 19, 2020

## **Acts Referred:**

• Companies Act, 2013 - Section 92, 248, 248(8), 250, 252(3), 252(1), 403, 403(1)

Companies Act, 1956 - Section 33(1), 162, 611

Insolvency And Bankruptcy Code, 2016 - Section 7

• Registration Act, 1908 - Section 80

**Hon'ble Judges:** Venugopal. M, J; Kanthi Narahari, Member (Technical)

Bench: Division Bench

Advocate: Sumit Kumar Jaiswal, riyanshu Upadhyay, Kumar Anurag Singh, Sanjeev

Jhunjhunwala, Soumya Dutta, Rahul Parasrampuria

Final Decision: Allowed

**Judgement**